

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 3298
TO BE ANSWERED ON 01 JANUARY, 2019

SELECTION OF FCI MEMBERS

3298. SHRI KAUSHAL KISHORE:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details of procedure and criteria for the selection of the non-official members of the Food Corporation of India (FCI) and their tenure;
- (b) whether the Government has received many requests for the post of non-official members of the Food Corporation of India from the State of Maharashtra particularly in Mumbai which were not ever and appointed and if so, the reasons therefor;
- (c) whether in the interest of transparency and probity, all the individuals who apply to be considered for selection as non-official members of the FCI considered on their merit, background etc. are given a fair opportunity to prove their worth for the post;
- (d) if so, the details thereof; and
- (e) if not, the level at which and the basis on which decision for such appointment is taken?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) to (e): The non-official members include inter-alia, representatives from farmers' associations, consumer bodies, social organizations and NGOs, besides public figures from within the State/UT concerned to be nominated by the Central Government. The tenure of non-official member is two years. An individual can be appointed in the Consultative Committee for maximum two tenures.

Appointment to the post of non-official Members of the Consultative Committee of FCI is made with the approval of Minister of Consumer Affairs, Food and Public Distribution on the recommendations received in the Department. After approval, the State Government is requested for verification of antecedents of the candidate. Only on the receipt of satisfactory report of verification of antecedents, order for appointment of the candidate for the concerned State Consultative Committee of FCI is issued.

This Department received applications from the State of Maharashtra. At present, there is no vacancy in the Consultative Committee of FCI for the State of Maharashtra.